

O.A.Nos 293/07, 294/07, 313/07, 314/07, 341/07, 375/07, 442/07, 443/07, 454/07, 455/07, 463/07, 533/07, 534/07, 535/07, 536/07, 19/08, 20/08, 21/08, 23/08, 24/08, & 488/09.

Order dated 08.12.2010.

Coram:

Hon'ble Mr. M. R. Mohanty, Vice-Chairman (J).

&

Hon'ble Mr. C.R. Mohapatra, Member (A).

Order pronounced in open Court. All the aforementioned O.A.s dismissed vide a common order in separate sheet attached to the record of O.A. 293/07.

No cost.


Member (A)


Vice-Chairman (J)

Coram & final
order issued to
both the counsels
vide note given in
OA 293/07.

2012

24/12/2010
Sob